## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : helpdoc@rbi.org.in

Press Release: 2024-2025/1668





संचार विभाग. केंद्रीय कार्यालय. शहीद भगत सिंह मार्ग. फोर्ट. मंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

December 09, 2024

## Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on December 10, 2024 (Series VII of SGB 2019-20)

In terms of GOI Notification F.No.4(7)-B(W&M)/2019 dated September 30, 2019 (SGB 2019-20 Series VII - Issue date December 10, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the due date of premature redemption of the above tranche shall be December 10, 2024.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on December 10, 2024, shall be ₹7,644/- (Rupees Seven Thousand Six Hundred and Forty-Four only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., December 05, December 06, and December 09, 2024.

Ajit Prasad
Deputy General Manager
(Communications)